

4. Four mandatory ship-reporting points demarcating various sectors of the navigational channel have been identified.
5. Suitable location for safe embarkation/disembarkation of pilots has been provided for both the Ports.

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**SHORT NOTICE QUESTION**

MR. DEPUTY CHAIRMAN : Short Notice Question. Shri Om Prakash Mathur. ...*(Interruptions)*... He is not putting the question. The answer can be laid on the Table. ...*(Interruptions)*...

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI) : Sir, with your permission, I lay the answer on the Table.

MR. DEPUTY CHAIRMAN : Okay, laid on the Table. ...*(Interruptions)*... Does anybody want to put any supplementary question? ...*(Interruptions)*... Does anybody want to put any supplementary question? ...*(Interruptions)*... No supplementary. So, I go to the next item. ...*(Interruptions)*...

**Rise in cases of road accidents**

5. SHRI OM PRAKASH MATHUR : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether as per a recent survey, there is a steep rise in deaths due to road accidents in the country, particularly in Rajasthan and Delhi;
- (b) if so, the details of accidents occurred in the country particularly on National Highways in 2012 as compared to 2011, State-wise; and
- (c) what is Government's future strategy to reduce road accidents in the country?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI) : (a) No Sir. As per the latest issue of "Road Accidents in India, 2011" published by the Transport Research Wing of the Ministry, the annual growth rate in the number of deaths due to road accidents has decreased to 5.9 per cent during 2011 as compared

to 7 per cent in the year 2010. In Delhi, the number of road accident deaths has decreased from 2,153 (2010) to 2,065 during the year 2011. In Rajasthan there was only a marginal increase of 0.75 per cent in growth rate of road accidents fatalities during the year 2011.

(b) Details of State-wise/Union Territory-wise number of total road accidents including those on National Highways reported during the year 2011 (the latest available data) are given in Statement (*See* below).

(c) A meeting was held on 31st July, 2012 in New Delhi which was attended by the Transport Ministers from the States, Pr. Secretaries/Secretaries/Commissioners of Transport and DG/IG of Police of States/UTs. The steps suggested and the resolution adopted as a future strategy to reduce road accidents included setting up of state road safety councils and district road safety committees, setting up of road safety funds by pooling of 50% of the penalties realised by way of compounding of traffic offences, identifying and rectification of black spots on state highways and rural roads, setting up of more driving schools with private participation, inclusion of road safety curriculum in school syllabus, enforcement of use of seat belt by four wheelers and use of helmets by two wheelers, action against over-loading, action against drunken driving etc.

***Statement***

SI. No.	States/UTs	Total Number of Road Accidents on all roads in States/ UTs during the year, 2011	Total Number of Road Accidents at National Highways during the year, 2011
1	2	3	4
1.	Andhra Pradesh	44,165	13,651
2.	Arunachal Pradesh	263	95
3.	Assam	6,569	3,425
4.	Bihar	10,673	4,018
5.	Chhattisgarh	14,108	5,314
6.	Goa	4,560	1,775

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1	2	3	4
7.	Gujarat	30,205	6,485
8.	Haryana	11,128	4,066
9.	Himachal Pradesh	3,099	1,296
10.	Jammu and Kashmir	6,655	2,425
11.	Jharkhand	5,451	2,167
12.	Karnataka	44,731	14,128
13.	Kerala	35,216	9,519
14.	Madhya Pradesh	49,406	11,556
15.	Maharashtra	68,438	12,530
16.	Manipur	692	378
17.	Meghalaya	599	429
18.	Mizoram	97	32
19.	Nagaland	39	20
20.	Orissa	9,398	4,279
21.	Punjab	6,513	2,428
22.	Rajasthan	23,245	7,273
23.	Sikkim	406	151
24.	Tamil Nadu	65,873	22,932
25.	Tripura	834	339
26.	Uttarakhand	1,508	781
27.	Uttar Pradesh	29,285	11,566
28.	West Bengal	14,945	4,787

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1	2	3	4
<b>UTs</b>			
1.	Andaman and Nicobar Islands	234	63
2.	Chandigarh	437	89
3.	Dadra and Nagar Haveli	103	0
4.	Daman and Diu	50	0
5.	Delhi	7,281	986
6.	Lakshadweep	0	0
7.	Puducherry	1,480	749
TOTAL		497,686	149,732

**STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION**

MR. DEPUTY CHAIRMAN : Statement by the Minister, correcting answer, Shri Jairam Ramesh. ...*(Interruptions)*...

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): Sir, I make a Statement correcting the answer to Starred Question No. 125 given in the Rajya Sabha on the 21st August, 2012 regarding Himayat Scheme. ...*(Interruptions)*...

**PAPERS LAID ON THE TABLE**

**I. Notification of the Ministry of Civil Aviation**

**II. MoU between GOI and PHHL**

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH) : Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Civil Aviation Notification No. G.S.R.323 (E), dated the 26th November, 2011, publishing the Aircraft